sector involving foreign investment (including NRI and Joint Venture proposals) for a total capacity addition of 37,503 MW, estimated to cost about Rs. 1,46,600 Crores.

[Translation]

61

Land Consolidation Act, 1960

2154.SHRI SURENDRA PAL PATHAK: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) whether there is any proposal to amend Land Consolidation Act, 1960 regarding agricultural land in Uttar Pradesh:
 - (b) if so, the reasons therefor; and
- (c) the time by which the necessary action is likely to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARMANT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a)and (b) No such proposal has been received to amend land Consolidation Act, 1960 regarding agricultural land in Uttar Pradesh.

(c) Question does not arise.

Construction of Dwelling Units

2155.SHRI MAHESH KANODIA: Will the Minister of Rural AREAS AND EMPLOYMENT be pleased to state:

- (a) the number of dwelling units constructed for poor people belonging to Scheduled Castes and Scheduled Tribes during the last three years, State-wise;
- (b) whether the Government propose to construct more of such dwelling units during the current financial year; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VILAS MUTTEMWAR):
(a) The information is being collected and will be laid on the Tabel of the House.

(b) and (c) Yes, Sir. Under Indira Awas Yojana, during the current financial year it is proposed to construct 10 lakhs houses for the Scheduled Castes, Scheduled Tribes, freed bonded labourers and non-SC/ST people below poverty line living in rural areas. Out of these 10 lakhs houses, 6 lakh houses will be constructed for scheduled

castes, scheduled tribes and freed bonded labourers. [English]

Poverty Alleviation Schemes

2156. SHRI A INDRAKARAN REDDY: Will the Minister of Rural areas and employment be pleased to state:

- (a) whether the Union Government propose to invite private participation for poverty alleviation Schemes; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VILAS MUTTEMWAR): (a) and (b) Integrated Rural Development Programme (IRDP) and Jawahar Rozgar Yojana (JRY) are two major poverty alleviation schemes being implemented by the Centre in various States/UTs. To revamp IRDP, the Expert Committee appointed under the Chairmanship of Ex-Deputy Governer of RBI, Shri D.R. Mehta in its interim report has suggested that the Private Sector could be advantageously associated with the task of setting up of mini ITIs and Rural Polytechnics. As a follow-up of this recommendation, the Ministry of Rural Areas & Employment has requested the State Govts, to explore the possibility of involving the Private Sector. Apart from this, to have an objective evaluation of RD Programmes, the Ministry invites private, independent and reputed research institutions/organisations to undertake the survey work.

Project Sanctioned under Capart

2157. SHRI THAYIL JOHN ANJALOSE: Will the Minister of rural areas and employment be pleased to state:

- (a) the number of projects sanctioned under CAPART in Kerala since its inception;
- (b) the names of agencies in Kerala to which assistance has been provided through CAPART and the location thereof; and
- (c) the amount sanctioned and released so far to each of those agencies?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBAI HARJIBHAI PATEL): (a) to (c) A statement giving district-wise details of number of voluntary agencies assisted, number of projects sanctioned, amount sanctioned and amount released by CAPART to voluntary agencies in kerala since inception and till 30.9.1995 is attached.

Statement

District wise details of projects sanctioned to voluntary agencies in Kerala since Inception till 30th September. 1996.

(Rs. in Lakhs) District No. of No.of **Amount** Amount Agencies Projects Sanctioned Released 3 4 5 Thiruvananthapuram 74 160 407.74 288.06